

mation is being collected and will be placed on the Table of the Sabha as soon as it is available.

#### Import of Tractors

1870 SHRI BISWANARYAN SHASTRI : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total number of tractors imported into India during 1968 : and

(b) the total requirement of tractors in the country as it stood on the 31st December, 1968 ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) 2,289 nos. of wheeled tractors were imported into India during the year ending December 1968. A decision has also been taken to import 15,000 wheel-tractors of various makes.

(b) The total requirements of tractors in the country as it stood on 31st December, 1968 were of the order of sixty thousand nos.

#### पंचायतों के चुनाव

1871. श्री यशवन्त सिंह कुशवाह : क्या साक्ष तथा कृषि मन्त्री वह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में ग्राम पंचायतों के चुनाव एक अध्यादेश जारी करके रोक दिये गये हैं और यदि हाँ, तो तत्सम्बन्धी व्यौरा क्या है और इस बारे में सरकार की क्या प्रतिक्रिया है ; और

(ख) देश में पंचायती राज स्थापित करने की नीति तथा योजना के अनुसार किन-किन राज्यों में प्रगति हो रही है और किन-किन राज्यों में ग्राम पंचायतों तथा उच्च स्तर पर पंचायतों के चुनावों को रोक दिया गया है और ये चुनाव कितने समय से नहीं कराये गये हैं ?

साक्ष, कृषि, सामुदायिक विकास तथा सह-कार मन्त्रालय राज्य-मन्त्री (श्री एच. एल.

गुरुपदस्वामी) : (क) और (ख). राज्य सरकारों से जानकारी एकत्र की जा रही है और प्राप्त होने पर सभा-पटल पर रख दी जायगी ।

#### Embezzlement in Dandakaranya Project

1872. SHRI A. SREEDHARAN : DR. SUSHILA NAYAR : SHRI K. LAKKAPPA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that there was embezzlement of a huge amount in the Dandakaranya Project at Kondagaon during the year 1967-68 ;

(b) if so, the amount involved and whether it has been recovered by the Officers/authorities ;

(c) whether it is a fact that the case has not been handed over to the police for further investigations ; and

(d) if so, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

#### Veterinary Hospital, Tis Hazari (Delhi)

1873. DR. SUSHILA NAYAR : SHRI K. LAKKAPPA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Veterinary Hospital, Tis Hazari, Delhi is being run with the help provided by the Delhi Administration and is under its administrative control ;

(b) if so, whether it is also a fact that only ordinary medicines are provided to the ailing animals in Delhi and injections and other costly medicines are not supplied free of cost by the hospital authorities ; and

(c) if so, the reasons therefore and the steps proposed to be taken to remedy the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Veterinary Hospital,